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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2863/2002

Wednesday, this the 6th day of November, 2002

Hon'ble Shri Justice V.S.Aggarwal, Chairman  
Hon'ble Shri S.A.T. Rizvi, Member (A)

Shri Balkar Singh  
s/o Shri Sangara Singh  
Dy. Chief Commercial Manager (Claims)  
Northern Railway  
NDCR Bldg.  
New Delhi-1

..Applicant

(By Advocate: Shri B.S.Mainee)

Versus

Union of India through

1. The Secretary  
Ministry of Railways  
Rail Bhawan  
New Delhi

2. The General Manager  
Northern Railway  
Baroda House,  
New Delhi

..Respondents

O R D E R (ORAL)

Shri Justice V.S.Aggarwal:

By virtue of the present application, the applicant seeks a direction to the respondents to hold a review Departmental Promotion Committee meeting for considering the case of the applicant for promotion to Senior Administrative Grade ignoring the Annual Confidential Reports of the applicant whereby he has been graded as 'Good' or 'Average'.

2. The applicant in this regard has already submitted a representation dated 11.4.2002, a copy of which is placed at Annexure A-9. No decision is stated to have been taken in this regard while the juniors of the applicant are asserted to have been promoted.

*Ms Ag*

(B)

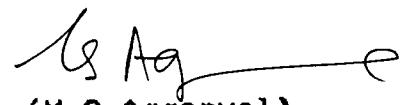
(2)

3. At this stage, when the rights of the respondents are not likely to be affected, we deem it unnecessary to issue a show cause notice before disposing the present OA.

4. It is directed that a decision on the representation of the applicant referred to above be taken preferably within four months from the date of receipt of a certified copy of the present order. The order so passed by the respondents shall be communicated to the applicant.

5. With these directions, the OA is disposed of.

  
(S.A.T. Rizvi)  
Member (A)

  
(V.S. Aggarwal)  
Chairman

/sunil/